

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00195/2015</u> <u>Date of Order : 14.10.2015</u></p> <p>Mr. J.K. Mishra, present, for applicant.</p> <p>Counsel for the applicant seeks permission to withdraw the OA. Permission is granted.</p> <p>The OA is dismissed as withdrawn.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice Harun Ul-Rashid] Judicial Member</p> <p>Rss</p>